Grievances made to UIDAI

- 1371. SHRIMATI VANDANA CHAVAN: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:
- (a) the number of grievances that have been made to the Grievance Redressal Mechanism run by the UIDAI, since 29 September, 2010, month and State-wise, in the format in which it is held by UIDAI; and
- (b) the details of the categorisation of all grievances made to the UIDAI and how many were related to technology issues/or related to registrars, etc., in the format in which it is held by UIDAI?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI K. J. ALPHONS): (a) and (b) Unique Identification Authority of India (UIDAI) maintains Aadhaar Sampark Kendra wherein residents can approach UIDAI vide multiple channels viz. Phone, email, and website. Aadhaar Contact Centre agents receive calls/emails from residents seeking information on Aadhaar enrolment/updation centres, status of their enrolment/updation request or non-receipt of Aadhaar letter, non-receipt of OTP, which are largely information seeking. These queries are responded by Aadhaar Contact Centres agents based on information available. Categorization of all interactions as information/queries or grievances is not maintained or held by UIDAI.

Falling prices of farm produces

1372. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether prices of farm produce have become prone to falling; and
- (b) if so, the step proposed to check the phenomenon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): (a) Market prices of agricultural commodities periodically exhibit seasonal and cyclical variations due to demand-supply mismatches. Wholesale Price Index (WPI) of major commodity groups is given below:-

Monthly	Wholesale	Price	Index	(WPI)	of	Agricultural	commodities				
(Base Year—2011-12=100)											

Group of	2017								
commodities	Jun.	Jul.	Aug.	Sep.	Oct.	Nov.			
Cereals	142.6	142.6	142.5	142.5	142.6	142.4			
Pulses	147.3	145.6	145.2	150.5	145.2	138.4			
Vegetables	135.5	201.8	219.0	160.0	200.4	229.0			
Oilseed	126.2	125.7	127.1	128.0	128.1	127.1			

Source: DIPP, Ministry of Commerce and Industry.

(b) To facilitate remunerative price to farmers for their farm produce, the Government fixes Minimum Support Prices (MSPs) of principal crops and conducts procurement operations to stabilize prices. For the perishable and horticultural commodities for which MSPs are not fixed, in order to protect the growers from distress sales, Government implements the Market Intervention Scheme whereby procurement is made on the request of State Governments.

Web Content Accessibility Guidelines

1373. PROF. M. V. RAJEEV GOWDA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) the number of Government websites and apps, as a proportion of the total, that are complaint with the Guidelines for Indian Government Websites and the World Wide Web Consortium (W3C)'s Web Content Accessibility Guidelines (WCAG), which are mandated by the former;
- (b) whether steps are being taken to make special provisions for Persons with Disabilities under the National Digital Literacy Mission;
 - (c) if so, the details thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI K. J. ALPHONS): (a) 78 out of 87 websites of the Central Ministries and Departments and 77 websites of State Government are compliant with Guidelines for Indian Government Websites (GIGW).

- (b) Yes, Sir.
- (c) Under 'National Digital Literacy Mission', differently-abled persons were allowed to be registered and trained for Digital Literacy.
 - (d) Does not arise.